

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 76 OF 2019

Dated : 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Hindustan Petroleum Corporation Limited ... Appellant(s)
Versus
Kerala State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Amal Nair
Ms. Swapna Seshadri
Mr. Damodar Solanki

Counsel for the Respondent(s) : Mr. Mukund P. Unny for R-2

ORDER

Finally two weeks' time is granted to the Respondents for filing their objections/reply i.e. by 30.10.2019, failing which it shall be taken as nil.

List the matter on **04.11.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk